

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 123
Appeal No. 75/252/ND/2021

IN THE MATTER OF:

Sher Singh Estates Pvt. Ltd.
Vs.
ROC Delhi

...

...

Ap

Resp

Order under Section 252.

Order delivered on 19.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the RoC : Ms. Sweety Kumar, AROC
For the ITD : Mr. Sunil Agarwal, Sr. St. Counsel
Mr. Tushar Gupta, Jr. St. Counsel
Ms. Nandini Sahajwani, Adv.

ORDER

None appears for the appellant. In the interest of Justice, matter adjourned to 04.10.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

